

HIGH COURT OF CHHATTISGARH, BILASPUR

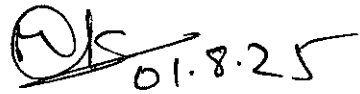
Endt. No. 14921 /Checker
III-10-8/2000(IX)

Bilaspur, Dated 01 August, 2025

Copy of Notification Nos. 3078 & 3080/2334/XXI-B/C.G./2025 dated 31-07-2025, issued by the Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur & **Notification No. 14920/Checker/III-10-8/2000(IX), Dated 01/08/2025** issued by the High Court of Chhattisgarh, Bilaspur, are forwarded to:-

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
17. Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
18. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
19. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC), High Court of Chhattisgarh, Bilaspur for information.
20. The Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mantralaya, Mahanadi Bhawan, Atal Nagar, Nava Raipur for information.
21. **The Principal District and Sessions Judge, Raigarh with a request to make all necessary arrangements for establishment of newly sanctioned court of Civil Judge, Senior Division at Kharsiya.**

22. The Principal District and Sessions Judge, Balod/Balodabazar-Bhatapara/Balrampur-Ramanujganj/ Bastar (Jagdalpur)/Bemetara/Bilaspur/Dakshin Bastar (Dantewada)/Dhamtari/Durg/Janjgir-Champa/Jashpur/Kabirdham (Kawardha)/Kondagaon/ Korba/ Koria (Baikunthpur)/ Mahasamund/Mungeli/ Raipur/Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/Uttar Bastar (Kanker) for information.
23. The Principal Judge/Judge, Family Court, Balod/ Balodabazar/ Bastar (Jagdalpur)/ Bemetara /Bilaspur/ Dakshin Bastar (Dantewada)/Durg/ Dhamtari/ Janjgir-Champa/ Jashpur/Kabirdham (Kawardha)/ Korba/ Koria at Manendragrah/Kondagaon/ Mahasamund/ Mungeli/ Raigarh/ Raipur/ Rajnandgaon/ Surajpur/ Sarguja (Ambikapur)/ Uttar Bastar (Kanker) (Chhattisgarh), for information.
24. The Registrar, Industrial Court, Ghadi Chowk, Raipur, for information
25. The Judge, Commercial Court, (District level), Atal Nagar, 2nd Floor, Yojna Bhawan, Near Police headquarters, Nava Raipur, for information
26. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, for information.
27. The Additional Registrar (Judicial/Administration/D.E.& E./ Classification) High Court of Chhattisgarh, Bilaspur, for information.
28. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
29. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
30. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
31. The Additional Registrar, Work Section, High Court of Chhattisgarh, Bilaspur for information.
32. The Additional Registrar, Confidential Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
33. The Dy. Registrar, District Establishment Section, High Court of Chhattisgarh, Bilaspur for information and necessary action.
34. The Controller, Government Regional Press, Khairagarh Road, Rajnandgoan, Chhattisgarh with a request to publish it (**Notification No. 14920/ Checker/III-10-8/2000 (IX), Dated 01/08/2025** issued by the High Court of Chhattisgarh, Bilaspur, in the forthcoming issue of Chhattisgarh Gazette.
35. Section Officer/Incharge, Senior, Court Manager/ Accounts/ Pension/ Protocol/ Dispatch /Compliant/ Writ/ Civil/ Criminal/ Central Filing Section/Record Room (Adm.)/ Stationary/ Supreme Court Section/ Library/SCMS Cell, High Court of Chhattisgarh, Bilaspur for information.
36. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


(Maneesh Kumar Thakur)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

NOTIFICATION

31 JUL 2025
Raipur, Dated 10/7/2025

No. ³⁰⁷⁸/2334 /XXI-B/C.G./2025,- In exercise of the powers conferred by sub-section (1) of Section 9 of the Bharatiya Nagarik Suraksha Sanhita, 2023 (No.46 of 2023) and in supersession of all previous Notifications, the State Government, in consultation with the High Court of Chhattisgarh, hereby, establishes, with effect from 11-08-2025, **one additional court of Civil Judge (Senior Division) at Kharsiya, District Raigarh**, in addition to the Courts already existing in the State and reiterates the establishment of the following Courts of Judicial Magistrate First Class and Judicial Magistrate Second Class in each District as shown in column (2) at the places specified in column (3) and the number of courts as mentioned against each in the table below, namely:-

TABLE

S. No.	Name of the District	Name of the Place	Name of Courts	
			Judicial Magistrate 1 st Class	Judicial Magistrate 2 nd Class
(1)	(2)	(3)	(4)	(5)
1	Balrampur-Ramanujganj	(i) Balrampur	2	-
		(ii) Ramanujganj	1	-
		(iii) Wadrafnagar	1	-
		(iv) Rajpur	1	-
2	Bastar (Jagdalpur)	(i) Jagdalpur	11	2
3	Balodabazar-Bhatapara	(i) Balodabazar	4	-
		(ii) Bhatapara	1	-
		(iii) Simga	1	-
		(iv) Kasdol	1	-
4	Balod	(i) Balod	5	-
		(ii) Gunderdehi	1	-
		(iii) Daundilohara	1	-
		(iv) Dallirajhara	1	-
5	Bemetara	(i) Bemetara	5	-
		(ii) Saja	1	-
6	Bilaspur	(i) Bilaspur	15	3
		(ii) Pendraroad	3	-
		(iii) Bilha	1	-
		(iv) Kota	2	-
		(v) Marwahi	1	-
		(vi) Takhatpur	2	-

7	Dakshin Bastar (Dantewada)	(i) Dantewada (ii) Bijapur (iii) Sukma (iv) Bacheli (v) Konta	3 2 2 1 1	1 - - - -
8	Dhamtari	(i) Dhamtari (ii) Kurud (iii) Nagri	5 2 1	1 - -
9	Durg	(i) Durg (ii) Patan (iii) Bhilai-3 (iv) Dhamdha	23 1 3 1	2 - - -
10	Janjgir-Champa	(i) Janjgir (ii) Sakti (iii) Dabhra (iv) Champa (v) Pamgarh (vi) Jaijaipur (vii) Navagarh (viii) Malkharoda (ix) Akaltara	6 3 2 2 1 1 1 1 1	1 - - - - - - - -
11	Jashpur	(i) Jashpur (ii) Patthalgaon (iii) Kunkuri (iv) Bagicha	3 1 2 1	1 - - -
12	Kabeer Dham (Kawardha)	(i) Kawardha (ii) Pandariya	6 1	1 -
13	Kondagaon	(i) Kondagaon (ii) Narayanpur (iii) Keshkal	2 2 1	- - -
14	Korba	(i) Korba (ii) Katghora (iii) Pali (iv) Kartala	6 4 1 1	1 - - -
15	Koria (Baikunthpur)	(i) Baikunthpur (ii) Manendragarh (iii) Chirmiri (iv) Janakpur	4 3 1 1	1 - - -
16	Mahasamund	(i) Mahasamund (ii) Saraipali (iii) Pithoura (iv) Basna (v) Bagbahara	7 1 1 1 1	1 - - - -
17	Mungeli	(i) Mungeli (ii) Lormi	4 1	- -
18	Raigarh	(i) Raigarh (ii) Dharamjaigarh (iii) Gharghora (iv) Sarangarh (v) Kharsiya (vi) Bilaigarh	8 1 2 3 3 1	3 - - - - -

		(vii) Bhatgaon	1	-
19	Raipur	(i) Raipur	30	4
		(ii) Gariaband	3	-
		(iii) Rajim	1	-
		(iv) Tilda	1	-
		(v) Devbhog	1	-
		(vi) Arang	1	-
20	Rajnandgaon	(i) Rajnandgaon	5	2
		(ii) Ambagarh Chouki	2	-
		(iii) Dongargarh	2	-
		(iv) Khairagarh	3	-
		(v) Chhuikhadan	1	-
21	Sarguja (Ambikapur)	(i) Ambikapur	8	3
		(ii) Sitapur	2	-
22	Surajpur	(i) Surajpur	8	-
		(ii) Pratappur	1	-
23	Uttar Bastar (Kanker)	(i) Kanker	4	1
		(ii) Bhanupratappur	1	-
		(iii) Pakhanjur	1	-

अधिसूचना

क्रमांक /2334/21-ब/छ.ग./2025 भारतीय नागरिक सुरक्षा संहिता, 2023 (क्रमांक 46 सन् 2023) की धारा-9 की उप-धारा (एक) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, छ.ग. उच्च न्यायालय के परामर्श से एवं पूर्व की समस्त अधिसूचनाओं को अतिरिक्त करते हुए राज्य सरकार, एतद्वारा, व्यवहार न्यायाधीश (वरिष्ठ श्रेणी) का एक अतिरिक्त न्यायालय, खरसिया, जिला रायगढ़ में स्थापित करता है। उक्त न्यायालय राज्य में पूर्व से स्थापित न्यायालयों के अतिरिक्त होगा। न्यायिक मजिस्ट्रेट प्रथम श्रेणी एवं न्यायिक मजिस्ट्रेट द्वितीय श्रेणी के निम्नलिखित न्यायालय, एवं विनिर्दिष्ट न्यायालयों की संख्या तालिका के खण्ड (2) में दर्शित प्रत्येक जिले के लिए, तालिका के खण्ड (3) में विनिर्दिष्ट स्थानों पर दिनांक 11.08.2025 से स्थापित करता है, अर्थात:-

तालिका

स. क्र.	जिले का नाम	स्थान का नाम	न्यायालयों की संख्या	
			प्रथम श्रेणी न्यायिक दण्डाधिकारी	द्वितीय श्रेणी न्यायिक दण्डाधिकारी
(1)	(2)	(3)	(4)	(5)
1	बलरामपुर-रामानुजगंज	1 बलरामपुर 2 रामानुजगंज 3 वाङ्गफनगर 4 राजपुर	2 1 1 1	- - - -
2	बस्तर (जगदलपुर)	1 जगदलपुर	11	2
3	बलौदाबाजार-भाटापारा	1 बलौदाबाजार 2 भाटापारा 3 सिमगा	4 1 1	- - -

		4 कसडोल	1	-
4	बालोद	1 बालोद 2 गुंडरदेही 3 डोण्डीलोहारा 4 दल्लीराजहरा	5 1 1 1	- - - -
5	बेमेतरा	1 बेमेतरा 2 साजा	5 1	- -
6	बिलासपुर	1 बिलासपुर 2 पेण्डारोड 3 बिल्हा 4 कोटा 5 मरवाही 6 तखतपुर	15 3 1 2 1 2	3 - - - - -
7	दक्षिण बस्तर (दंतेवाड़ा)	1 दंतेवाड़ा 2 बीजापुर 3 सुकमा 4 बघेली 5 कौंटा	3 2 2 1 1	1 - - - -
8	धमतरी	1 धमतरी 2 कुरुद 3 नगरी	5 2 1	1 - -
9	दुर्ग	1 दुर्ग 2 पाटन 3 भिलाई-3 4 धमधा	23 1 3 1	2 - - -
10	जांजगीर-चांपा	1 जांजगीर 2 सक्ती 3 डभरा 4 चांपा 5 पामगढ़ 6 जैजेपुर 7 नवागढ़ 8 मालखरौदा 9 अकलतरा	6 3 2 2 1 1 1 1 1	1 - - - - - - - -
11	जशपुर	1 जशपुर 2 पत्थलगांव 3 कुनकुरी 4 बगीचा	3 1 2 1	1 - - -
12	कबीरधाम (कवर्धा)	1 कवर्धा 2 पंडरिया	6 1	1 -
13	कोण्डागांव	1 कोण्डागांव 2 नारायणपुर 3 केशकाल	2 2 1	- - -
14	कोरबा	1 कोरबा 2 कटघोरा 3 पाली 4 करतला	6 4 1 1	1 - - -

15	कोरिया (बैकुण्ठपुर)	1 बैकुण्ठपुर 2 मनेन्द्रगढ़ 3 चिरमिरी 4 जनकपुर	4 3 1 1	1 - - -
16	महासमुंद	1 महासमुंद 2 सराईपाली 3 पिथौरा 4 बसना 5 बागबाहरा	7 1 1 1 1	1 - - - -
17	मुंगेली	1 मुंगेली 2 लोरमी	4 1	- -
18	रायगढ़	1 रायगढ़ 2 धरमजयगढ़ 3 घरघोड़ा 4 सारंगढ़ 5 खरसिया 6 बिलाईगढ़ 7 भटगांव	8 1 2 3 3 1 1	3 - - - - - -
19	रायपुर	1 रायपुर 2 गरियाबंद 3 राजिम 4 तिल्दा 5 देवभोग 6 आरंग	30 3 1 1 1 1	4 - - - - -
20	राजनांदगांव	1 राजनांदगांव 2 अम्बागढ़-चौकी 3 डोंगरगढ़ 4 खैरागढ़ 5 छुईखदान	5 2 2 3 1	2 - - - -
21	सरगुजा (अम्बिकापुर)	1 अम्बिकापुर 2 सीतापुर	8 2	3 -
22	सूरजपुर	1 सूरजपुर 2 प्रतापपुर	8 1	- -
23	उत्तर बस्तर (कांकेर)	1 कांकेर 2 भानुप्रतापपुर 3 पखांजुर	4 1 1	1 - -

By order and in the name of the
Governor of Chhattisgarh,

sd

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. 3079/2334/XXI-B/C.G./2025

31 JUL 2025
Raipur, dated .07.2025

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to memo No.12709/Checker/III-10-8/2000 (Pt.IX) Bilaspur, Dated 10 July, 2025 and memo No.14718/Checker/III-10-8/2000 (Pt.IX) Bilaspur, Dated 30 July, 2025 for information and necessary action
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, for publication in E-Gazette (Extra Ordinary)
5. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department,
For information and necessary action.

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31/07/2025
(Dinesh Chandra Sahu)

Under Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

GOVERNMENT OF CHHATTISGARH
LAW AND LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, ATAL NAGAR, NAVA RAIPUR (C.G.) 492002

NOTIFICATION

31 JUL 2025
Raipur, Dated /07/2025

No. ³⁰⁸⁶/2334/XXI-B/2025,-In exercise of the powers conferred by clause (b) of Section 5 of the Chhattisgarh Civil Courts Act, 1958 (No. 19 of 1958), and in supersession of all previous Notifications, the State Government, hereby establishes, with effect from 11/08/2025, **one additional court of Civil Judge (Senior Division) at Kharsiya, District Raigarh**, in addition to the Courts already existing in the State and reiterates the establishment of the Courts of District Judges, Civil Judge (Senior Division) and Civil Judge (Junior Division) in the following 23 (Twenty Three) Civil Districts of the State as specified against each Civil District in the schedule below, namely:-

SCHEDULE

S. No.	NAME OF CIVIL DISTRICT	NUMBER OF COURTS		
		District Judges	Civil Judges (Senior Division)	Civil Judges (Junior Division)
1.	Balrampur-Ramanujganj	2	2	3
2.	Bastar (Jagdalpur)	3	3	8
3.	Balodabazar- Bhatapara	6	4	3
4.	Balod	2	4	4
5.	Bemetara	2	3	3
6.	Bilaspur	15	9	15
7.	DakshinBastar (Dantewada)	5	4	5
8.	Dhamtari	1	3	5
9.	Durg	16	7	21
10.	Janjgir-Champa	7	6	12
11.	Jashpur	4	3	4
12.	Kabirdham (Kawardha)	1	4	3
13.	Kondagaon	2	3	2
14.	Korba	6	5	7
15.	Koria (Baikunthpur)	4	5	4
16.	Mahasamund	5	4	7
17.	Mungeli	2	3	2
18.	Raigarh	11	6	13
19.	Raipur	19	10	27
20.	Rajnandgaon	5	7	6

21.	Sarguja (Ambikapur)	7	3	7
22.	Surajpur	6	5	4
23	Uttar Bastar (Kanker)	4	4	2

अधिसूचना

क्रमांक / 2334 / 21-ब/छ.ग./ 2025 छत्तीसगढ़ व्यवहार न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958) की धारा-5 (ख) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए, एवं पूर्व की अधिसूचनाओं को अतिष्ठित करते हुए, व्यवहार न्यायाधीश (वरिष्ठ श्रेणी) का एक अतिरिक्त न्यायालय, खरसिया, जिला रायगढ़ में स्थापित करता है। उक्त न्यायालय राज्य में पूर्व से स्थापित न्यायालयों के अतिरिक्त होगा। राज्य सरकार, एतद्वारा, राज्य के निम्नलिखित 23 (तेइस) सिविल जिलों में, नीचे अनुसूची में विनिर्दिष्ट अनुसार दिनांक 11.08.2025 से जिला न्यायाधीश, व्यवहार न्यायाधीश (वरिष्ठ श्रेणी) एवं व्यवहार न्यायाधीश (कनिष्ठ श्रेणी) के न्यायालय स्थापित करता है, अर्थात् :-

अनुसूची

S. No.	NAME OF CIVIL DISTRICT	NUMBER OF COURTS		
		जिला न्यायाधीश	व्यवहार न्यायाधीश (सिनियर डिवीजन)	व्यवहार न्यायाधीश (जूनियर डिवीजन)
1.	बलरामपुर-रामानुजगंज	2	2	3
2.	बस्तर (जगदलपुर)	3	3	8
3.	बलौदाबाजार-भाटापारा	6	4	3
4.	बालोद	2	4	4
5.	बेमेतरा	2	3	3
6.	बिलासपुर	15	9	15
7.	दक्षिणबस्तर (दंतेवाड़ा)	5	4	5
8.	धमतरी	1	3	5
9.	दुर्ग	16	7	21
10.	जांजगीर-चांपा	7	6	12
11.	जशपुर	4	3	4
12.	कबीरधाम (कवर्धा)	1	4	3
13.	कोण्डागांव	2	3	2
14.	कोरबा	6	5	7
15.	कोरिया (बैकुण्ठपुर)	4	5	4
16.	महासमुंद	5	4	7
17.	मुंगेली	2	3	2
18.	रायगढ़	11	6	13
19.	रायपुर	19	10	27
20.	राजनांदगांव	5	7	6
21.	सरगुजा (अम्बिकापुर)	7	3	7

22.	सूरजपुर	6	5	4
23	उत्तर बस्तर (कांकेर)	4	4	2

By order and in the name of the
Governor of Chhattisgarh,

sel

(Rajnish Shrivastava)
Principal Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department

Endt. No. ³⁰⁸¹ /2334/XXI-B/2025

Raipur, dated ^{31 JUL 2025} 31.07.2025

- ✓ 1. Registrar General, High Court of Chhattisgarh, Bilaspur with reference to memo No. 12709/Checker/III-10-8/2000(Pt.IX) Bilaspur, Dated 10 July, 2025 and memo No. 14718/Checker/III-10-8/2000(Pt.IX) Bilaspur, Dated 30 July, 2025 for information and necessary action.
2. Private Secretary to Hon'ble Law Minister, for perusal,
3. Private Secretary to Principal Secretary, Law, Govt. of Chhattisgarh, Mantralaya, Raipur for perusal,
4. Deputy Director, Government Regional Printing Press, in front of Indravati Bhawan, Atal Nagar, Nava Raipur, for publication in E-Gazette (Extra Ordinary)
5. Web-administrator, Law and Legislative Affairs Department, Mahanadi Bhawan for uploading in the Official Website of the Department, For information and necessary action.

28/07/2025
(Dinesh Chandra Sahu)
Under Secretary

Government of Chhattisgarh
Law & Legislative Affairs Department

छत्तीसगढ़ उच्च न्यायालय, बिलासपुर

अधिसूचना

क्रमांक.....14920...../चेकर
तीन -10-8/2000 (IX)

बिलासपुर, दिनांक 01 अगस्त, 2025

छत्तीसगढ़ सिविल न्यायालय अधिनियम, 1958 (क्रमांक 19 सन् 1958), की धारा 12 की उपधारा (1) द्वारा प्रदत्त शक्तियों को प्रयोग में लाते हुए तथा इस संबंध में जारी की गई पूर्व की अधिसूचना क्रमांक-2514/चेकर/तीन-10-8/2000 (IX) दिनांक 05.02.2025 को अतिष्ठित करते हुए, उच्च न्यायालय छत्तीसगढ़ एतद् द्वारा निर्देश देता है कि छत्तीसगढ़ में प्रत्येक सिविल जिला के लिये, विधि और विधायी कार्य विभाग, रायपुर की अधिसूचना क्रमांक 3080/2334/21-ब./2025, दिनांक 31 जुलाई, 2025 द्वारा स्थापित जिला न्यायाधीश, सिविल न्यायाधीश, वरिष्ठ श्रेणी तथा सिविल न्यायाधीश कनिष्ठ श्रेणी के न्यायालय दिनांक 11.08.2025 से नीचे दी गई सारणी में प्रत्येक सिविल जिले के सामने विनिर्दिष्ट स्थानों पर बैठेंगे:-

सारणी

क्र.	सिविल जिले के नाम	जिला न्यायाधीश के न्यायालय		सिविल न्यायाधीश वरिष्ठ श्रेणी के न्यायालय		सिविल न्यायाधीश कनिष्ठ श्रेणी के न्यायालय	
		बैठने का स्थान	न्यायालयों की संख्या	बैठने का स्थान	न्यायालयों की संख्या	बैठने का स्थान	न्यायालयों की संख्या
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	बालोद	1. बालोद	2	1. बालोद 2. गुंडरदेही	3 1	1. बालोद 2. दल्लीराजहरा 3. डोण्डीलोहारा	2 1 1
2	बलौदाबाजार -भाटापारा	1.बलौदाबाजार 2. भाटापारा	5 1	1.बलौदाबाजार 2. भाटापारा 3. कसडोल	2 1 1	1. बलौदाबाजार 2. सिमगा	2 1
3	बलरामपुर - रामानुजगंज	1. रामानुजगंज	2	1. रामानुजगंज	*2	1. बलरामपुर 2. वाड्डफनगर 3. राजपुर	1 1 1
4	बस्तर (जगदलपुर)	1. जगदलपुर	3	1. जगदलपुर	3	1. जगदलपुर	8
5	बेमेतरा	1. बेमेतरा	2	1. बेमेतरा	3	1. बेमेतरा 2. साजा	2 1
6	बिलासपुर	1. बिलासपुर 2. पेण्डारोड	13 2	1. बिलासपुर 2. पेण्डारोड 3. बिल्हा 4. तखतपुर	5 2 1 1	1. बिलासपुर 2. पेण्डारोड 3. कोटा 4. मरवाही 5. तखतपुर	10 1 2 1 1
7	दक्षिण बस्तर (दंतेवाड़ा)	1. दंतेवाड़ा	5	1. दंतेवाड़ा 2. सुकमा 3. बीजापुर	1 2 1	1. दंतेवाड़ा 2. बीजापुर 3. बचेली 4. कोटा	2 1 1 1
8	धमतरी	1. धमतरी	1	1. धमतरी 2. कुरुद	2 1	1. धमतरी 2. नगरी 3. कुरुद	3 1 1
9	दुर्ग	1. दुर्ग 2. पाटन	15 1	1. दुर्ग 2. पाटन 3. भिलाई-3	5 1 1	1. दुर्ग 2. भिलाई-3 3. धमधा	18 2 1
10	जांजगीर-चांपा	1. जांजगीर 2. सक्ती	5 2	1. जांजगीर 2. सक्ती 3. चांपा 4. अकलतरा	2 2 1 1	1. जांजगीर 2. सक्ती 3. डभरा 4. पामगढ़ 5. जैजेपुर 6. नवागढ़ 7. मालखरौदा 8. चांपा	4 1 2 1 1 1 1 1
11	जशपुर	1. जशपुर 2. कुनकुरी 3. पत्थलगांव	1 2 1	1. जशपुर 2. कुनकुरी	2 1	1. जशपुर 2. पत्थलगांव 3. बगीचा 4. कुनकुरी	1 1 1 1
12	कबीरधाम (कवर्धा)	1. कवर्धा	1	1. कवर्धा	4	1. कवर्धा 2. पंडरिया	2 1
13	कोण्डागांव	1. कोण्डागांव 2. नारायणपुर	1 1	1. कोण्डागांव 2. नारायणपुर	2 1	1. नारायणपुर 2. केशकाल	1 1

14	कोरबा	1. कोरबा 2. कटघोरा	3 3	1. कोरबा 2. कटघोरा	3 2	1. कोरबा 2. कटघोरा 3. पाली 4. करतला	3 2 1 1
15	कोरिया (बैकुण्ठपुर)	1. बैकुण्ठपुर 2. मनेन्द्रगढ़ 3. चिरमिरी	1 2 1	1. बैकुण्ठपुर 2. मनेन्द्रगढ़ 3. चिरमिरी	2 2 1	1. बैकुण्ठपुर 2. मनेन्द्रगढ़ 3. जनकपुर	2 1 1
16	महासमुंद	1. महासमुंद 2. सराईपाली	3 2	1. महासमुंद 2. सराईपाली	3 1	1. महासमुंद 2. पिथौरा 3. बसना 4. बागबाहरा	4 1 1 1
17	मुंगेली	1. मुंगेली	2	1. मुंगेली	3	1. मुंगेली 2. लोरमी	1 1
18	रायगढ़	1. रायगढ़ 2. सारंगढ़ 3. घरघोड़ा	9 1 1	1. रायगढ़ 2. घरघोड़ा 3. सारंगढ़ 4. खरसिया	2 1 2 1	1. रायगढ़ 2. धरमजयगढ़ 3. खरसिया 4. बिलाईगढ़ 5. भटगांव 6. घरघोड़ा 7. सारंगढ़	6 1 2 1 1 1 1
19	रायपुर	1. रायपुर 2. गरियाबंद	18 1	1. रायपुर 2. गरियाबंद	8 2	1. रायपुर 2. गरियाबंद 3. राजिम 4. तिल्दा 5. देवभोग 6. आरंग	22 1 1 1 1 1
20	राजनांदगाँव	1. राजनांदगाँव 2. खैरागढ़ 3. डोंगरगढ़	3 1 1	1. राजनांदगाँव 2. अम्बागढ़-चौकी 3. डोंगरगढ़ 4. खैरागढ़	2 2 1 2	1. राजनांदगाँव 2. डोंगरगढ़ 3. खैरागढ़ 4. छुईखदान	3 1 1 1
21	सूरजपुर	1. सूरजपुर 2. प्रतापपुर	5 1	1. सूरजपुर 2. प्रतापपुर	4 1	1. सूरजपुर	4
22	सरगुजा (अम्बिकापुर)	1. अम्बिकापुर	7	1. अम्बिकापुर	3	1. अम्बिकापुर 2. सीतापुर	5 2
23	उत्तर बस्तर (कांकेर)	1. कांकेर 2. भानुप्रतापपुर 3. पखांजुर	1 2 1	1. कांकेर 2. भानुप्रतापपुर	3 1	1. कांकेर 2. पखांजुर	1 1
योग			135		107		167

नोट:- रामानुजगंज में सिविल न्यायाधीश वरिष्ठ श्रेणी के *2 न्यायालय - (रामानुजगंज-1 + बलरामपुर-1)

No. 14920 /Checker
III-10-8/2000(IX)

Bilaspur, Dated 01st August, 2025

In exercise of the powers conferred by Sub-section (1) of Section 12 of the Chhattisgarh Civil Courts Act, 1958 (Act No. 19 of 1958) and in supersession of its previous Notification No. 2514/Checker/III-10-8/2000 (IX), dated 05-02-2025, the High Court hereby directs that the Courts of District Judges, Civil Judges, Senior Division and Civil Judges Junior Division as established by the Law Department Notification No. 3080/2334/21-B/2025, dated 31-07-2025 for each Civil District in Chhattisgarh shall sit with effect from the date **11.08.2025** at the places specified against them in the table below:-

TABLE

Sl. No.	Name of Civil District	Court of District Judges		Court of Civil Judges Senior Division		Court of Civil Judges Junior Division	
		Place of Sitting	No. of Courts	Place of Sitting	No. of Courts	Place of Sitting	No. of Courts
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	Balod	1. Balod	2	1. Balod 2. Gunderdehi	3 1	1. Balod 2. Dallirajhara 3. Daundilohara	2 1 1
2	Balodabazar-Bhatapara	1. Balodabazar 2. Bhatapara	5 1	1. Balodabazar 2. Bhatapara 3. Kasdol	2 1 1	1. Balodabazar 2. Simga	2 1
3	Balrampur-Ramanujganj	1. Ramanujganj	2	1. Ramanujganj	*2	1. Balrampur 2. Wadrafnagar 3. Rajpur	1 1 1
4	Bastar (Jagdalpur)	1. Jagdalpur	3	1. Jagdalpur	3	1. Jagdalpur	8
5	Bemetara	1. Bemetara	2	1. Bemetara	3	1. Bemetara 2. Saja	2 1

6	Bilaspur	1. Bilaspur 2. Pendraroad	13 2	1. Bilaspur 2. Pendraroad 3. Bilha 4. Takhatpur	5 2 1 1	1. Bilaspur 2. Pendraroad 3. Kota 4. Marwahi 5. Takhatpur	10 1 2 1 1
7	Dakshin Bastar (Dantewada)	1. Dantewada	5	1. Dantewada 2. Sukma 3. Bijapur	1 2 1	1. Dantewada 2. Bijapur 3. Bacheli 4. Konta	2 1 1 1
8	Dhamtari	1. Dhamtari	1	1. Dhamtari 2. Kurud	2 1	1. Dhamtari 2. Nagri 3. Kurud	3 1 1
9	Durg	1. Durg 2. Patan	15 1	1. Durg 2. Patan 3. Bhilai-3	5 1 1	1. Durg 2. Bhilai-3 3. Dhamdha	18 2 1
10	Janjgir-Champa	1. Janjgir 2. Sakti	5 2	1. Janjgir 2. Sakti 3. Champa 4. Akaltara	2 2 1 1	1. Janjgir 2. Sakti 3. Dabhra 4. Pamgarh 5. Jaijaipur 6. Navagarh 7. Malkharoda 8. Champa	4 1 2 1 1 1 1 1
11	Jashpur	1. Jashpur 2. Kunkuri 3. Patthalgaon	1 2 1	1. Jashpur 2. Kunkuri	2 1	1. Jashpur 2. Patthalgaon 3. Bagicha 4. Kunkuri	1 1 1 1
12	Kabirdham (Kawardha)	1. Kawardha	1	1. Kawardha	4	1. Kawardha 2. Pandariya	2 1
13	Kondagaon	1. Kondagaon 2. Narayanpur	1 1	1. Kondagaon 2. Narayanpur	2 1	1. Narayanpur 2. Keshkal	1 1
14	Korba	1. Korba 2. Katghora	3 3	1. Korba 2. Katghora	3 2	1. Korba 2. Katghora 3. Pali 4. Kartala	3 2 1 1
15	Koria (Baikunthpur)	1. Baikunthpur 2. Manendragarh 3. Chirmiri	1 2 1	1. Baikunthpur 2. Manendragarh 3. Chirmiri	2 2 1	1. Baikunthpur 2. Manendragarh 3. Janakpur	2 1 1
16	Mahasamund	1. Mahasamund 2. Saraipali	3 2	1. Mahasamund 2. Saraipali	3 1	1. Mahasamund 2. Pithoura 3. Basna 4. Bagbahara	4 1 1 1
17	Mungeli	1. Mungeli	2	1. Mungeli	3	1. Mungeli 2. Lormi	1 1
18	Raigarh	1. Raigarh 2. Sarangarh 3. Gharghora	9 1 1	1. Raigarh 2. Gharghora 3. Sarangarh 4. Kharsiya	2 1 2 1	1. Raigarh 2. Dharamjaigarh 3. Kharsiya 4. Bilaigarh 5. Bhatgaon 6. Gharghora 7. Sarangarh	6 1 2 1 1 1 1
19	Raipur	1. Raipur 2. Gariaband	18 1	1. Raipur 2. Gariaband	8 2	1. Raipur 2. Gariaband 3. Rajim 4. Tilda 5. Devbhog 6. Arang	22 1 1 1 1 1
20	Rajnandgaon	1. Rajnandgaon 2. Khairagarh 3. Dongargarh	3 1 1	1. Rajnandgaon 2. Ambagarh-chouki 3. Dongargarh 4. Khairagarh	2 2 1 2	1. Rajnandgaon 2. Dongargarh 3. Khairagarh 4. Chhuikhadan	3 1 1 1
21	Surajpur	1. Surajpur 2. Pratappur	5 1	1. Surajpur 2. Pratappur	4 1	1. Surajpur	4
22	Sarguja (Ambikapur)	1. Ambikapur	7	1. Ambikapur	3	1. Ambikapur 2. Sitapur	5 2
23	Uttar Bastar (Kanker)	1. Kanker 2. Bhanupratappur 3. Pakhanjur	1 2 1	1. Kanker 2. Bhanupratappur	3 1	1. Kanker 2. Pakhanjur	1 1
TOTAL			135		107		167

Note:- *2 Courts of Civil Judge, Senior Division – (Ramanujanj-1 + Balrampur-1) .

BY ORDER OF THE HIGH COURT

(MJC 01.8.25)
(Maneesh Kumar Thakur)
 Registrar General